

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	All STATES			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	13,691,870.4	18,566,568.2	18,058,257.0	20,118,896.7
I. TAX REVENUE (A+B)	10,306,920.1	12,256,270.6	11,830,860.0	14,177,303.7
A. State's Own Tax Revenue (1 to 3)	7,124,185.5	8,398,689.1	8,168,699.2	9,322,115.9
1. Taxes on Income (i+ii)	52,036.5	55,746.1	53,879.8	62,972.0
i) Agricultural Income Tax	1,488.6	1,802.4	1,614.0	1,821.5
ii) Taxes on Professions, Trades, Callings and Employment	50,547.9	53,943.7	52,265.8	61,150.4
2. Taxes on Property and Capital Transactions (i to iii)	874,998.4	1,059,719.3	1,005,292.5	1,172,290.4
i) Land Revenue	90,147.9	115,855.9	103,396.3	136,472.8
ii) Stamps and Registration Fees	773,172.0	931,436.4	889,728.0	1,017,537.0
iii) Urban Immovable Property Tax	11,678.5	12,427.0	12,168.3	18,280.6
3. Taxes on Commodities and Services (i to vii)	6,197,150.6	7,283,223.7	7,109,526.8	8,086,853.5
i) Sales Tax (a to f)	4,539,381.7	5,367,853.8	5,218,532.8	5,943,323.2
a) State Sales Tax/VAT	4,194,153.2	5,013,763.3	4,637,999.9	5,237,462.5
b) Central Sales Tax	312,253.5	339,870.9	332,833.3	367,066.4
d) Surcharge on Sales Tax	149.5	1.2	0.9	0.9
e) Receipts of Turnover Tax	720.5	745.0	739.9	906.5
f) Other Receipts	32,105.0	13,473.4	246,958.9	337,886.8
ii) State Excise	813,821.5	959,565.0	941,601.2	1,092,616.3
iii) Taxes on Vehicles	358,428.4	416,575.6	410,292.0	463,801.3
iv) Taxes on Goods and Passengers	194,448.9	217,182.0	203,657.0	228,683.0
v) Taxes and Duties on Electricity	224,603.5	249,271.7	266,125.3	284,153.5
vi) Entertainment Tax	21,233.3	22,022.2	21,559.3	24,171.9
vii) Other Taxes and Duties	45,233.2	50,753.3	47,759.2	50,104.2
B. Share in Central Taxes (i to ix)	3,182,734.6	3,857,581.6	3,662,160.8	4,855,187.8
i) Corporation Tax	1,072,957.4	1,324,192.2	1,249,443.0	1,639,847.3
ii) Income Tax	706,510.3	865,376.1	842,328.0	1,128,769.5
iii) Estate Duty	—	—	—	-0.7
iv) Other Taxes on Income and Expenditure	1.5	-2.7	1.7	—
v) Taxes on Wealth	2,945.7	3,949.4	3,845.3	2,829.9
vi) Customs	520,540.6	614,936.9	589,187.3	770,158.2
vii) Union Excise Duties	367,644.2	414,391.3	379,347.7	507,491.8
viii) Service Tax	511,696.9	634,228.8	597,496.5	805,512.0
ix) Other Taxes and Duties on Commodities and Services	438.0	509.6	511.4	579.8
II. NON-TAX REVENUE (C+D)	3,384,950.3	6,310,297.5	6,227,397.1	5,941,593.0
C. State's Own Non-Tax Revenue (1 to 6)	1,325,430.2	1,559,187.4	1,609,892.6	1,868,757.8
1. Interest Receipts	272,152.8	233,619.0	243,426.7	190,387.3
2. Dividends and Profits	17,475.4	13,314.5	14,650.5	17,013.1

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	All STATES			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5
3. General Services	194,586.3	301,146.5	340,103.9	426,300.8
<i>of which:</i> State Lotteries	47,170.6	56,790.9	70,645.0	70,294.6
4. Social Services (i to ix)	229,744.2	232,779.5	262,059.7	338,744.4
i) Education, Sports, Art and Culture	139,691.2	120,128.5	149,330.2	176,920.0
ii) Medical and Public Health	22,087.8	24,532.4	24,225.9	26,688.2
iii) Family Welfare	1,598.9	1,164.4	1,286.5	1,412.4
iv) Housing	3,971.4	3,911.1	4,970.8	14,922.7
v) Urban Development	30,880.5	45,817.4	44,196.5	80,263.8
vi) Labour and Employment	11,424.4	10,833.1	12,513.7	12,202.3
vii) Social Security and Welfare	7,122.5	12,253.9	9,167.7	9,241.3
viii) Water Supply and Sanitation	7,164.4	8,878.0	8,472.2	11,147.4
ix) Others	5,803.2	5,260.8	7,896.2	5,946.3
5. Fiscal Services	2.7	1.6	1.4	2.0
6. Economic Services (i to xvii)	611,468.7	778,326.4	749,650.3	896,310.2
i) Crop Husbandry	6,998.7	5,324.9	6,356.2	6,709.9
ii) Animal Husbandry	2,826.1	2,425.0	3,300.9	3,301.8
iii) Fisheries	1,233.7	1,447.9	1,916.0	2,224.6
iv) Forestry and Wildlife	43,159.0	45,082.7	46,532.4	58,094.6
v) Plantations	36.5	50.2	64.5	52.1
vi) Co-operation	4,705.7	4,730.1	5,339.0	5,836.7
vii) Other Agricultural Programmes	1,309.0	1,141.4	2,063.9	2,206.0
viii) Major and Medium Irrigation Projects	43,194.7	42,798.1	42,656.2	47,845.0
ix) Minor Irrigation	9,170.7	11,161.0	11,502.8	9,250.3
x) Power	62,550.0	109,889.5	106,502.3	102,131.3
xi) Petroleum	77,451.2	97,750.7	73,884.0	97,751.1
xii) Village and Small Industries	1,988.4	1,849.8	1,808.6	1,844.9
xiii) Industries@	292,249.8	380,861.5	373,662.6	474,329.9
xiv) Ports and Light Houses	7,974.7	8,831.5	9,750.8	10,390.7
xv) Road Transport	14,183.8	16,782.2	16,202.4	18,221.2
xvi) Tourism	517.6	611.9	489.6	660.9
xvii) Others*	41,919.0	47,587.9	47,618.2	55,459.2
D. Grants from the Centre (1 to 5)	2,059,520.1	4,751,110.1	4,617,504.5	4,072,835.2
1. State Plan Schemes	899,656.0	2,704,401.5	2,644,216.2	2,032,411.3
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—
2. Central Plan Schemes	34,251.1	174,625.2	135,471.2	119,030.2
3. Centrally Sponsored Schemes	450,043.3	886,378.3	887,204.1	878,282.1
4. NEC/ Special Plan Scheme	4,242.0	9,072.7	7,858.7	9,054.6
5. Non-Plan Grants (a to c)	671,327.7	976,632.4	942,754.2	1,034,057.0
a) Statutory Grants	441,865.5	613,543.6	558,085.5	629,114.3
b) Grants for relief on account of Natural Calamities	61,590.3	63,778.0	68,437.5	75,935.3
c) Others	167,871.8	299,310.8	316,231.3	329,007.5

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	279,806.9	364,041.0	321,400.0	385,650.0	43,076.1	53,166.2	51,470.0	56,000.0
I. TAX REVENUE (A+B)	259,186.9	315,710.0	276,700.0	346,610.0	19,045.1	21,000.0	20,300.0	23,400.0
A. State's Own Tax Revenue (1 to 3)	259,186.9	315,710.0	276,700.0	346,610.0	19,045.1	21,000.0	20,300.0	23,400.0
1. Taxes on Income (i+ii)	–	–	–	–	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	29,690.8	48,000.0	30,000.0	39,000.0	839.3	968.0	998.0	1,167.5
i) Land Revenue	0.1	0.2	618.5	0.2	11.4	8.0	8.0	17.5
ii) Stamps and Registration Fees	29,690.7	47,999.8	29,381.5	38,999.8	827.9	960.0	990.0	1,150.0
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	229,496.1	267,710.0	246,700.0	307,610.0	18,205.8	20,032.0	19,302.0	22,232.5
i) Sales Tax (a to e)	179,257.1	210,000.0	190,000.0	240,000.0	12,567.1	13,800.0	13,200.0	15,100.0
a) State Sales Tax/VAT	161,766.8	188,490.0	169,799.0	216,799.0	12,567.1	13,800.0	13,200.0	15,100.0
b) Central Sales Tax	17,486.7	21,507.5	20,200.0	23,200.0	–	–	–	–
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	3.7	2.5	1.0	1.0	–	–	–	–
ii) State Excise	31,516.3	36,000.0	35,500.0	41,000.0	5,117.2	5,600.0	5,400.0	6,300.0
iii) Taxes on Vehicles	14,092.8	16,000.0	16,000.0	19,000.0	519.5	630.0	700.0	830.0
iv) Taxes on Goods and Passengers	–	–	–	–	–	–	–	–
v) Taxes and Duties on Electricity	–	–	–	–	–	–	–	–
vi) Entertainment Tax	887.2	1,320.0	1,040.0	1,900.0	–	–	–	–
vii) Other Taxes and Duties	3,742.8	4,390.0	4,160.0	5,710.0	2.0	2.0	2.0	2.5
B. Share in Central Taxes (i to ix)	–	–	–	–	–	–	–	–
i) Corporation Tax	–	–	–	–	–	–	–	–
ii) Income Tax	–	–	–	–	–	–	–	–
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	–	–	–	–	–	–	–	–
vi) Customs	–	–	–	–	–	–	–	–
vii) Union Excise Duties	–	–	–	–	–	–	–	–
viii) Service Tax	–	–	–	–	–	–	–	–
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	–	–	–
II. NON-TAX REVENUE (C+D)	20,620.0	48,331.0	44,700.0	39,040.0	24,031.0	32,166.2	31,170.0	32,600.0
C. State's Own Non-Tax Revenue (1 to 6)	6,591.4	11,610.1	9,640.0	11,270.0	11,925.9	13,600.0	15,400.0	14,600.0
1. Interest Receipts	3,793.5	7,783.0	6,040.0	7,400.0	621.3	743.0	1,596.1	849.1
2. Dividends and Profits	119.5	250.0	250.0	250.0	63.1	73.2	78.4	83.7

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Concl.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,332.0	1,900.9	1,624.3	1,812.5	240.3	137.2	147.0	156.8
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	955.2	1,177.3	1,071.2	1,158.2	198.5	243.9	261.3	278.7
i) Education, Sports, Art and Culture	187.7	250.0	182.0	182.5	9.1	10.0	10.7	11.4
ii) Medical and Public Health	630.5	750.0	730.0	806.0	94.6	109.7	117.5	125.4
iii) Family Welfare	–	0.1	0.2	0.2	–	–	–	–
iv) Housing	74.0	90.0	87.0	95.5	5.5	6.1	6.5	7.0
v) Urban Development	–	0.1	0.1	0.1	0.1	0.1	0.1	0.1
vi) Labour and Employment	62.0	85.0	65.7	67.7	21.8	23.9	25.6	27.3
vii) Social Security and Welfare	0.8	1.8	6.0	6.0	2.3	2.5	2.7	2.9
viii) Water Supply and Sanitation	–	–	–	–	59.7	85.7	91.8	97.9
ix) Others	0.1	0.3	0.2	0.2	5.3	5.9	6.3	6.8
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	391.2	499.0	654.5	649.3	10,802.7	12,402.7	13,317.1	13,231.6
i) Crop Husbandry	2.6	2.2	2.8	2.8	3.8	4.1	4.4	4.7
ii) Animal Husbandry	3.3	4.4	4.2	3.0	1.0	1.1	1.2	1.3
iii) Fisheries	0.5	0.8	0.8	0.8	16.8	3.5	3.8	4.0
iv) Forestry and Wildlife	3.3	3.8	6.0	6.0	1.7	1.9	2.0	2.2
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	7.5	2.0	6.0	6.0	3.2	3.6	3.8	4.1
vii) Other Agricultural Programmes	0.5	0.6	0.5	0.5	0.1	0.1	0.1	0.1
viii) Major and Medium Irrigation Projects	87.4	100.0	250.0	200.0	–	–	–	–
ix) Minor Irrigation	–	0.1	0.1	0.1	1.0	1.2	1.2	1.3
x) Power	184.6	240.1	240.1	260.1	10,551.5	12,200.0	13,100.0	13,000.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	1.8	3.0	2.5	3.0	0.9	1.0	1.1	1.2
xiii) Industries@	0.2	1.2	0.5	0.6	94.3	43.8	46.9	50.1
xiv) Ports and Light Houses	–	–	–	–	103.1	109.6	117.4	125.2
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	2.6	3.0	2.2	2.5	6.3	6.9	7.4	7.9
xvii) Others*	97.0	137.8	138.8	163.9	19.0	25.9	27.8	29.6
D. Grants from the Centre (1 to 5)	14,028.6	36,720.9	35,060.0	27,770.0	12,105.1	18,566.2	15,770.0	18,000.0
1. State Plan Schemes	7,178.1	28,445.9	17,500.0	8,182.5	6,636.9	8,182.3	8,120.0	7,440.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	3,581.4	–	9,000.0	8,000.0	333.2	5,253.9	2,520.0	3,500.0
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	3,269.1	8,275.0	8,560.0	11,587.5	5,135.0	5,130.0	5,130.0	7,060.0
a) Statutory Grants	3,250.0	3,250.0	3,250.0	3,250.0	5,130.0	5,130.0	5,130.0	5,560.0
b) Grants for relief on account of Natural Calamities	–	–	–	–	–	–	–	–
c) Others	19.1	5,025.0	5,310.0	8,337.5	5.0	–	–	1,500.0

– : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

Note: Data pertaining to Jammu and Kashmir for 2013-14 is taken from Finance Accounts of the State published by CAG.

Source: Budget documents of state governments.